NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|-------------|---|-----------------------------------|
| CP (IB) No 32/BB/ 2018 | - | For hearing | Rule 6 of M/s Shri Gurudatt Sugars Marketin B Pvt Ltd Vs M/s G M Sugar and Energy Ltd | |

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHASHI KEERTHI SN Corporate Debtor

Black

BHARATH. S 9008106463

Petitioner

ORDER

Counsel for Petitioner/Operational Creditor is present. Kumar & Bhat Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 14/03/2018.

Member (T)

Member (J)